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Title: Need to take measures to protect Kaliralga and Hatsingmari area of Dhubri district, Assam from erosion by river Brahmaputra and also make provision for adequate funds for the purpose.

SHRI BADRUDDIN AJMAL (DHUBRI): The erosion by the River Brahmaputra has created havoc and threat of total submersion of the entire Hatsingimari Subdivision of my constituency Dhubri, Assam. The vast area of South Salmara, Fakirganj, Hajirhat & Sukchar were totally washed away by the River Brahmaputra during the last decade.

I have drawn the attention of the Government to this danger many times in recent past by taking up the matter with various ministries, departments as well as officials. On my continuous request, I was informed through vide letter no. F. No. 11-5/2012-IM (pt.vi) dated 21 June 2013 by the Ministry of Water Resources, Govt. of India that an amount of Rs 64.80 crore was released on 26/3/2013 to the Government of Assam for completion of 104 ongoing MI schemes of 2009-10 including 10 MI schemes of my Dhubri constituency and 124 MI schemes of 2009-10 including 7 MI schemes of my constituency but the State Government denied from having received any fund. Consequently work has not started. For only Kaliralga erosion protection the said amount of Rs. 64.80 crore is not sufficient. Moreover, some other works were included to be undertaken with the amount. So, Ministry of Water Resources should revise the amount on Kaliralga as well as other works of my constituency.

I request the Minister of Water Resources and Home Affairs to take immediate step to protect Kaliralga and entire remaining part of the Hatsingmari subdivision with its Headquarters and the Indo-Bangladesh border road from the erosion. If immediate permanent measures are not taken, the entire area will disappear from geographical map in near future. As it is a matter of threat to national security, I again request both ministers to intervene to protect Kaliralga immediately.